

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

8. CA 86/2021 in C.P.(CAA)/4179/MB/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Sandvik Asia Employees Union**  
**IN THE MATTER OF**  
**SANDVIK ASIA PVT. LTD**

**Section: 230 -232 of Companies Act, 2013**

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**ORDER**

**CA 86 of 2021:-** Ld. Sr. Counsel, Sanjay Singhvi a/w Rahil Fazalbhoy appeared for the Applicant and Ld. Counsel, Vaidehi Chanue a/w Sonu Bhasi and Sparsh Maurya appeared for the Respondent nos. 1 and 2. Ld. Counsel for the Applicant states that he is ready to argue the matter, however, Ld. Counsel for the Respondent submits that arguing Counsel is on his leg before the Hon'ble High Court of Bombay. At the request of the Counsel for the Respondent list this matter on **24.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**